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PART-I SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

-

PUBLIC NOTICE NO. 28 (RE-98)/97-02

NEW DELHI : DATED THE 10th August, 1998.

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India Extraordinary, Part – II Section 3 – Sub-section (ii) vide S.O. No. 283 (E) dated 31.3.1997, the Director General of Foreign Trade hereby makes following amendment in the Handbook of Procedures, 1997-2002, Vol. 1, incorporating amendments made upto 13th April, 1998:-

The following Entry at Sl. No. 17 in Appendix – 32 A (LIST OF INSPECTION AND CERTIFICATION AGENCIES) shall be deleted.

"17. SGS India Limited

605-609, Sahyog,

58, Nehru Place,

New Delhi – 110 019,

Tel : 6435703/5720, 6452807/2903

Tlx: 031-71069 SETH IN

FAX: 91 11 6427582"

This issues in public interest.

Sd:

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned;

By Order etc.,

(RAJAN SUDESH RATNA)

DY. DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. 39(173)/97-02 PC-I)